

## FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

### FOR THE ATTENTION OF THE CREDITORS OF J.K.S. CONSTRUCTION PRIVATE LIMITED

#### RELEVANT PARTICULARS

|    |                                                                                                                                       |                                                                                                                                                              |
|----|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1  | Name of corporate debtor                                                                                                              | J.K.S.CONSTRUCTION PRIVATE LIMITED                                                                                                                           |
| 2  | Date of incorporation of corporate debtor                                                                                             | U45202TN2005PTC058011                                                                                                                                        |
| 3  | Authority under which corporate debtor is incorporated / registered                                                                   | RoC-Chennai                                                                                                                                                  |
| 4  | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U45202TN2005PTC058011                                                                                                                                        |
| 5  | Address of the registered office and principal office (if any) of corporate debtor                                                    | No.12, Sammandam Street, Bharathipuran, Chromepet, Chennai-600044                                                                                            |
| 6  | Insolvency commencement date in respect of corporate debtor                                                                           | 11th March, 2022                                                                                                                                             |
| 7  | Estimated date of closure of insolvency resolution process                                                                            | 7th September, 2022                                                                                                                                          |
| 8  | Name and registration number of the insolvency professional acting as interim resolution professional                                 | IBBI/IPA-002/IP-00034/2016-17/1048                                                                                                                           |
| 9  | Address and e-mail of the interim resolution professional, as registered with the Board                                               | T202, Technopolis, 1-10-74/B, Above Ratnadeep Super Market, Chikoti Gardens, Begumpet, Hyderabad-500016.<br>Raghu@ma-cs.com                                  |
| 10 | Address and e-mail to be used for correspondence with the interim resolution professional                                             | 402B, Technopolis, Chikoti Gardens, Begumpet, Hyderabad-500016<br>jksconstruction@ezresolve.in                                                               |
| 11 | Last date for submission of claims                                                                                                    | 25th March 2022                                                                                                                                              |
| 12 | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Will identify on verification of books of accounts                                                                                                           |
| 13 | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Will identify on determining class of creditors                                                                                                              |
| 14 | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | (a) Web Link:<br><a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>(b) Physical Address: Will be provided later |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **J.K.S. CONSTRUCTION PRIVATE LIMITED** on **11th March 2022**.

The creditors of **J.K.S.CONSTRUCTION PRIVATE LIMITED**, are hereby called upon to submit their claims with proof **on or before 25th March 2022** to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA - Will provided later.

Submission of false or misleading proofs of claim shall attract penalties.

**Place: Hyderabad**

**Date: 14th March 2022**

**IBBI/IPA-002/IP-00034/2016-17/1048**

**Raghu Babu Gunturu**

**Interim Resolution Professional**

**JKS Construction Private Limited**